

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.190/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderbad
NAME OF THE PETITIONER(S)	Sarvana Makets Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderbad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation E-mail & Telephone No.		Signature
NARESH KUM	IAR SANGAM	ADVOCAR	9000 666072	1900

Counsel for Respondent(s):

	Name of the	Name of the Counsel(s)		E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Petitioner.

Post the case on 04.12.2017.

Member (T)

Member (J)

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